

WRITTEN ANSWERS TO QUESTIONS

फालतू सामान का उत्सर्जन

*१६३६. श्री एम० एल० द्विवेदी :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) सैनिक सामान के विभिन्न भंडारों (आर्डिनेंस डिपो) तथा दूसरे अड्डों पर ऐसे कितने गोदाम और अहाते हैं जहाँ पर सेना द्वारा फालतू सामान रखा गया है और जिस की बिक्री के लिये उत्सर्जन (डिस्पोजल) अधिकारियों को कहा गया है ;

(ख) सैनिक सामान के विभिन्न भंडारों तथा अन्य स्थानों पर ऐसे सामान के बचाव के लिये, जो खुले में पड़ा हुआ है, अभी तक क्या व्यवस्था की गई है ; और

(ग) ऐसे माल के खुले में पड़े रहने के कारण प्रति वर्ष कितनी हानि होती है और इस सम्बन्ध में सरकार क्या कार्यवाही कर रही है ?

The Deputy Minister of Defence (Sardar Majithia): (a) It is not possible to state the number of godowns and compounds where surplus goods are stored because though the stores for disposal are physically segregated from working stocks they are not isolated in specially ear-marked areas in all cases owing to paucity of storage accommodation.

(b) In most cases, for stores lying in the open, dunnage and tarpaulin covers are provided.

(c) The extent of loss incurred annually is not available but it is small. Steps to accelerate the disposal of surplus stores and to build more storage sheds are being taken.

RESEARCH INSTITUTES AND SCIENTIFIC SOCIETIES

*1637. **Sardar Hukam Singh:** Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) the amount of the grant-in-aid given to the Research Institutes and Scientific Societies during 1954, so far, for the development of research and scientific work in these institutes and Universities; and

(b) whether any particular research of special interest was carried out and completed during this period?

The Minister in the Ministry of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). A statement giving the available information is laid on the Table of the House. [See Appendix VI, annexure No. 57.]

EXCISE CONTROL OVER TOBACCO

*1638. **Shri S. N. Das:** Will the Minister of **Finance** be pleased to state:

(a) whether the working of the scheme for association of village officers with the existing system of excise control over tobacco growers has been reviewed and examined;

(b) if so, with what results; and

(c) if not, what is the present position of the scheme?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) to (c). The scheme for the association of village officers with the existing system of excise control over tobacco is still in an experimental stage and the full results have not yet been reported to Government. I may invite reference in this connection to the reply which I gave on the 7th September, 1954, to Starred Question No. 632 in the Lok Sabha.

CONFERENCE OF COMPTROLLERS AND AUDITORS GENERAL

*1639. **Shri Krishnacharya Joshi:** Will the Minister of **Finance** be pleased to state:

(a) whether a Conference of the Comptrollers and Auditors General